GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION No. 373 TO BE ANSWERED ON 02.12.2025

Funds Allocated under WDC-PMKSY

373. Shri Sudheer Gupta:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that several States have not utilized the funds allocated under Watershed Development Component (WDC) under Pradhan Mantri Krishi Sichayee Yojana (PMKSY) and only about 59 per cent of the allocated budget have been utilized so far;
- (b) if so, the details thereof and if not, the reasons therefor, State-wise;
- (c) whether the Government has taken any steps to monitor and expedite the progress of the said irrigation projects, if so, the details thereof;
- (d) whether the Government proposes to extend the second phase of WDC-PMKSY and if so, the details thereof; and
- (e) the details of measures taken/proposed to be taken to ensure full and timely utilization of allocated funds under the said scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (Dr. CHANDRA SEKHAR PEMMASANI)

(a) and (b): Under WDC-PMKSY 2.0, DoLR has sanctioned 1220 watershed development projects covering an area of 52.93 lakh ha to 28 States and UTs of J&K and Ladakh at a total cost of Rs. 12972.86 crore (Central share: Rs 8487.97 crore). So far, Central share of Rs. 5498.62 crore (64.78 %) has been released to the States/ UTs and Rs.8082.52 Cr. has been utilized (including State share) which amounts to 62.30% of the total project cost. State-wise details of Total Project cost, Central share released and expenditure incurred is given at **Annexure**.

(c) to (e) Department is regularly reviewing implementation of WDC 2.0 projects through Review meetings, Video Conferences and writing D.O letters at Minister, Secretary and Joint Secretary level to Chief Ministers of States, Ministers of the Department implementing the scheme, senior officers in the States / UTs for their interventions and supervision, wherever required for effective, speedy and timely completion of the watershed projects. Further, field visits by senior officers in the project areas and review meetings and regular VCs are also held for close monitoring of the project implementation in States /UTs. Concerted efforts are being made for effective and timely completion of the projects for achieving the intended outcomes of the WDC-PMKSY. The progress of the scheme's implementation was also reviewed during the National Conference held on 10.11.2025, and all States/UTs were requested to expedite the progress by utilizing the allocated funds.

The Department also undertook a mass outreach campaign cum special drive, "Watershed Yatra" in project areas under WDC-PMKSY 2.0 across 26 States and 2 UTs w.e.f. 5th February, 2025 onwards for realizing the Community Driven Watershed Development through "*Janbhagidari*". To continue the momentum of Watershed Yatra, Janbhagidari Cup was also launched to boost people's participation in soil and water conservation works developed in watershed project areas, to inculcate a sense of ownership amongst the local population and to generate healthy competition amongst watershed projects.

Department has also launched a nationwide campaign 'Watershed Mahaotsav' starting from Guntur on 11th November, 2025 and is to be celebrated in every watershed project. The objective of this campaign inter-alia includes providing boost to the watershed activities /works and expediting effective utilization of the available funds for timely completion of the WDC-PMKSY 2.0 projects.

Annexure

Annexure referred to in reply of part (a) and (b) of Lok Sabha Unstarred Question No. 373 due for reply on 02.12.2025

State-wise details of projects sanctioned, total project cost, Central share released and expenditure incurred under WDC-PMKSY $2.0\,$

(Rs. in crore)

S. No.	State/UT	No of projects sanctioned	Total Project cost	Total central share	Central share released		Expenditure against total project cost	
					Amount	%	Amount	(%)
1	Andhra Pradesh	59	555.31	333.19	201.30	60.42	321.77	57.94
2	Arunachal Pradesh	68	422.56	380.31	320.69	84.32	325.98	77.14
3	Assam	38	371.36	334.23	220.55	65.99	236.15	63.59
4	Bihar	35	440.97	264.58	165.64	62.60	264.02	59.87
5	Chhattisgarh	45	613.66	368.20	219.14	59.52	354.29	57.73
6	Goa	5	55.96	33.57	10.54	31.41	13.42	23.98
7	Gujarat	51	687.81	412.68	278.09	67.39	454.11	66.02
8	Haryana	9	80.59	48.36	20.25	41.88	31.02	38.50
9	Himachal Pradesh	35	187.24	168.51	84.48	50.12	103.65	55.36
10	UT of J & K	19	194.58	194.58	98.91	50.83	106.54	54.75
11	Jharkhand	30	393.53	236.12	144.35	61.13	235.85	59.93
12	Karnataka	78	769.67	461.80	403.49	87.37	650.48	84.51
13	Kerala	6	73.26	43.95	32.39	73.69	49.75	67.90
14	Madhya Pradesh	91	1207.35	724.41	519.77	71.75	847.95	70.23
15	Maharashtra	140	1251.14	750.68	476.93	63.53	746.69	59.68
16	Manipur	13	164.33	147.90	38.81	26.24	31.97	19.45
17	Meghalaya	32	175.64	158.08	126.90	80.27	124.98	71.15
18	Mizoram	20	138.88	124.99	118.61	94.89	121.33	87.36
19	Nagaland	14	140.06	126.05	80.64	63.97	82.88	59.18

Total		1220	12972.85	8487.98	5498.62	64.78	8082.52	62.30
30	UT of Ladakh	11	60.86	60.86	26.05	42.80	24.47	40.21
29	West Bengal	27	350.60	210.36	132.36	62.92	202.02	57.62
28	Uttarakhand	15	232.26	209.03	95.46	45.67	104.81	45.13
27	Uttar Pradesh	56	580.67	348.39	175.04	50.24	253.57	43.67
26	Tripura	19	89.60	80.64	67.36	83.53	74.49	83.14
25	Telangana	35	368.07	220.84	109.74	49.69	154.11	41.87
24	Tamil Nadu	34	368.66	221.20	172.70	78.08	292.03	79.21
23	Sikkim	9	84.98	76.49	34.30	44.84	37.60	44.24
22	Rajasthan	159	1990.36	1194.22	714.93	59.87	1160.27	58.29
21	Punjab	7	80.83	48.50	17.63	36.35	27.54	34.08
20	Odisha	60	842.06	505.24	391.60	77.51	648.79	77.05

 $[*]Expenditure\ reported\ includes\ State\ share\ also$
